

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3115
TO BE ANSWERED ON 16.03.2016**

RELIGIOUS DISCRIMINATION ABROAD

3115. SHRI M. K. RAGHAVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that Indians are allegedly religiously discriminated abroad;**
- (b) if so, the details of such discrimination reported, country-wise during the last three years; and**
- (c) the steps taken/being taken by the Government in consultation with the respective countries to maintain, follow and protect religious pluralism?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) No instance of alleged religious discrimination against Indian nationals has come to the notice of this Ministry. Whenever any such case of religious discrimination comes to the notice of this Ministry, we engage with authorities concerned in the foreign country and also take up the matter in various bilateral fora.
